

**Court-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)  
Appeal No. 77 of 2013 &  
I.A. Nos. 124 & 125 of 2013**

**Dated : 19<sup>th</sup> August, 2013**

**Present: Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**Tata Power Delhi Distribution Ltd. .... Appellant (s)**

**Versus**

**NTPC Ltd. & Ors. .... Respondent (s)**

Counsel for the Appellant(s): Mr. Alok Shankar  
Mr. Anurag Bansal

Counsel for the Respondent (s): Mr. Pradeep Misra,  
Mr. Daleep Kumar Dhayani &  
& Mr. Suraj Singh for UPCL  
Mr. R.B. Sharma, Adv. for R-4, R-5 & R-12

**ORDER**

Learned counsel for the appellant undertakes to file rejoinder during the course of the day. He is permitted to do so and serve copy thereof on the other side.

The matter be placed before the Hon'ble Chairperson for being posted before the other bench on **11<sup>th</sup> September, 2013.**

**(Justice Surendra Kumar)  
Judicial Member**

**( Rakesh Nath)  
Technical Member**

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